

India, visited these sites in September 1981.

The Government of Maharashtra has been agitating for the last 15 years for locating a Central public sector telecommunication unit, Like ITI, in Maharashtra, because of its huge direct and indirect employment potentialities.

The project cost will be about Rs. 60 crores. It will provide direct employment to about 10,000 people and indirect employment will be more than this.

It is understood that the Site Selection Committee visited Andhra Pradesh, Karnataka, Uttar Pradesh and Punjab also for selecting a proper location for this project. In the nucleus programme for Aurangabad, prepared by the Central Government Task Force, the location for this project has already been indicated at Aurangabad. But it is learnt that the Site Selection Committee is now contemplating to locate it in Medak District in Andhra Pradesh.

This issue has, therefore, been taken up with the Union Minister of State for Communications on 22nd July 1983 by the Deputy Chief Minister and Minister of Industries, Bombay, with a request to locate the Electronics Switching Factory in the State of Maharashtra. I request that this Electronic Switching Factory be located in Maharashtra at the earliest.

(xi) Development of **Dungarpur-Banswara area.]**

SHRI BHEEKHABHAI (Banswara) : The tribal belt of my constituency of Banswara-Dungarpur has been neglected in the past. In all fields of economic and social development not much has been done. There is, therefore, an urgent need to tone up the pace of development in this area. I would suggest that the Planning Commission should exclusively consider some special schemes to provide following developmental activities immediately.

(i) The area should be declared economically backward area on a priority basis.

(ii) Efforts should be made to industrialise effectively these tribal areas.

(iii) Special schemes should be drawn to provide schools, hospitals etc. in these areas.

(iv) Emphasis should be given to provide more irrigation facilities in these areas.

(v) Drinking water facilities should be adequate and regular.

(vi) Housing development should be given a priority.

(vii) Infrastructural facilities should be developed.

I would urge that special schemes should be drawn up immediately for provision of these facilities in these tribal areas. Even under the existing schemes some work could be taken up on war footing.

14.11 hrs.

DEMANDS FOR GRANTS (GENERAL), 1984-85.

Ministry of Energy—Contd.

SHRI K. T. KOSALRAM (Tiruchendur) : Mr. Chairman, Sir, while supporting the demand for grants of the Ministry of Energy, I would like to say a few words.

Sir, energy is one of the most important factors for a country which wants to develop. Without energy, and without coal no country can develop. But this domain of energy consists of coal, electricity and oil. These are the three items which are most important for this nation.

Sir, I am very happy that the Hon Minister, Shri P. Shiv Shankar, is very successful in locating many rich oil deposits in the country, particularly in the Godavari